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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

M.A.NO.724/95
in
O.A.No.305/93

Between:

Date of Order: 08.12.95.

M.Subrahmanyam

...Applicant.

And

1. The General Manager,
South Central Railway,
Secunderabad.
2. The Chief Personnel Officer,
South Central Railway,
3. The Chief Commercial Superintendent,
South Central Railway, Secunderabad.
4. The Senior Divisional Personnel Officer,
South Central Railway, Guntakal.
South Central Railway,
Guntakal.

...Respondents.

Counsel for the Applicant : Mr.S.Ramakrishna Rao

Counsel for the Respondents : Mr.K.Ramuloo, Addl.CGSC.

CORAM:

THE HON'BLE SHRIA.B.GORTHI : MEMBER (A)

contd...

To

1. The General Manager, South Central Railway, Secunderabad.
2. The Chief Personnel Officer, South Central Railway, Railnileyam, Secunderabad.
3. The Chief Commercial Superintendent, South Central Railway, Secunderabad.
4. The Senior Divisional Personnel Officer, South Central Railway, Secunderabad.
5. The Divisional Railway Manager, South Central Railway, Guntakal.
6. One copy to Mr.S.Ramakrishna Rao, Advocate, CAT, Hyderabad.
7. One copy to Mr.K.Ramuloo, Addl.CGSC, CAT, Hyderabad.
8. One copy to Library, CAT, Hyderabad.
9. One spare copy.

YLKR

M.A. 724/95
in
O.A. 305/93.

Dt. of Decision : 08-12-95.

ORDER

1. As per Hon'ble Shri A.B. Gorthi, Member (Admn.)

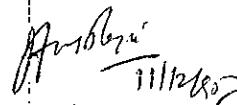
The applicant in the MA prays for a direction to the respondents to implement the judgement in OA.305/93.

2. Learned standing counsel for the respondents has stated that in compliance with the said judgement the railway authorities already decided to screening the applicant for regular absorption on 11-12-95. Learned counsel for the applicant has shown me a letter dated 01-12-1995 issued by the Divisional Office, Guntakal which shows that there are four vacancies on Thirupathi and that the applicant is at Serial No.3 in the list of candidates to be absorbed at Thirupathi. It is thus obvious that unless found to be otherwise unfit for absorption the applicant would be absorbed at Thirupathi in one of the vacancies already existing. As orders have been issued for screening for regular absorption, this MA is disposed of without any further orders.


(A.B. Gorthi)
Member (Admn.)

Dated : The 08th December 1995.
(Dictated in Open Court)

spr


D.Y. Registrar
(J)

contd

In the CAT, Hyd. Bench.
Hyderabad.

The Hon'ble Shri A. B. Gorli
H (A)

Dt. 8.12.95

H. A. 724/95
O A No. 305/93

H. A. Disposed of

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Central Administrative Tribunal
DESPATCH
26 DEC 1995
HYDERABAD BENCH.